

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1530  
ANSWERED ON:15.07.2009  
RE-OPENING OF PSUS  
Haque Shri Sk. Saidul

**Will the Minister of COAL be pleased to state:**

(a) whether the Government proposes to re-open some of the closed Public Sector Undertakings (PSUs) manufacturing coal mine project machineries in Joint Venture; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): As per information received from Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry, Mining and Allied Machinery Corporation, Durgapur (MAMC), a Public Sector Enterprises under the administrative Control of the Department of Heavy Industry was closed on 2.1.2002 under the provision of Industrial Disputes Act, 1947 and its assets were taken over by the Official Liquidator appointed by the Calcutta High Court. When the process of sale of assets was in progress during 2007, Coal India Limited (CIL) and Damodar Valley Corporation (DVC) approached the court for taking over the assets of MAMC (In liquidation) as a going Concern. Later, Bharat Earth Movers Limited (BEML) also joined and formed Consortium for take over of MAMC under the directions of the Calcutta High Court. The Consortium approached the Ministry of Heavy Industries & Public Enterprises for waiver of loan and interest outstanding against MAMC and the same is presently under consideration in consultation with the concerned Ministries/Departments.